

do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the National Oilseeds and Vegetable Oils Development Board, subject to the other provisions of the said Act."

[English]

MR. SPEAKER: The question is :

"That in pursuance of sub-section (4) (e) of section 4 of the National Oilseeds and Vegetable Oils Development Board Act, 1983, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the National Oilseeds and Vegetable Oils Development Board, subject to the other provisions of the said Act."

The motion was adopted.

(iii) Committee on Official Language

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): Sir, I beg to move:

" That in pursuance of sub-section (2) of Section 4 of the Official Languages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, twenty members from among themselves to be members of the Committee to review the progress made in the use of Hindi for the official purposes of the Union and submit a report to the President making recommendations therein in accordance with sub-section (3) of Section 4 of the said Act".

MR. SPEAKER: The question is:

"That in pursuance of sub-section (2) of Section 4 of the Official Lan-

guages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, twenty members from among themselves to be members of the Committee to review the progress made in the use of Hindi for the official purposes of the Union and submit a report to the President making recommendations thereon in accordance with sub-section (3) of Section 4 of the said Act".

The motion was adopted.

12.22 hrs.

**BUSINESS ADVISORY COMMITTEE
Second Report**

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandssur): Sir, I beg to move:

" That this House do agree with the second report of the Business Advisory Committee presented to the House on the 14th March, 1990".

[English]

SHRI HARISH RAWAT (Almora): Sir, I am on a point of order

[Translation]

I have given a notice that in the report of the Business Advisory Committee, nothing has been mentioned about two important matters, firstly regarding the time of discussion on the Minister's statement regarding increase in telecome rates and secondly about incidents recurred in Meham. These issues have not been discussed so far. Democrats like you are sitting here. Hence the Business advisory committee should pay attention to such serious matters.'